1	2	3	4
Madhya Pradesh	28808.60	22110.30	21502.00
Maharashtra	34460.80	36318.80	35758.80
Daman and Diu	1832.10	1897.00	2069.60
Dadra and Nagar Haveli	4101.00	4229.40	4362.30
Goa	3403.20	3396.10	3354.40
Andhra Pradesh	16115.05	25911.13	22994.65
Telangana	12554.16	*	*
Karnataka	14147.87	12324.73	11790.50
Kerala	11539.76	10038.51	10580.86
Tamil Nadu	26959.96	24141.99	21396.79
Puducherry	2337.56	2432.22	2652.02
Bihar	12735.05	12735.87	10425.68
DVC	1228.61	1003.83	862.37
Jharkhand	2718.16	2737.65	2656.55
Odisha	7783.66	7312.74	7236.02
West Bengal	6822.08	6337.82	6135.20
Sikkim	780.47	765.46	773.74
Arunachal Pradesh	464.17	466.95	531.12
Assam	4111.44	3726.96	4151.97
Manipur	517.84	563.65	598.73
Meghalaya	865.02	688.42	899.93
Mizoram	323.06	317.42	346.36
Nagaland	432.22	446.58	411.53
Tripura	987.16	584.49	258.33

<sup>\*</sup> Telangana figures are w.e.f. June, 2014.

## National Electricity Fund

- 1632. SHRIMATI RENUKA CHOWDHURY: Will the Minister of POWER be pleased to state:
- (a) whether Government has set up a National Electricity Fund to provide interest subsidy on loans disbursed to Discoms;

- (b) if so, the details thereof;
- (c) the details of interest subsidy loan sanctioned and released to Discoms during the last three years, State-wise; and
- (d) the steps taken by Government to link the interest subsidy to the progress achieved in reforms linked parameters?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Government of India had launched the National Electricity Fund (Interest Subsidy Scheme) in July, 2012 to provide Interest Subsidy on loans raised by Distribution Companies (DISCOMS), for capital works sanctioned by financial institutions to improve the distribution sector. Under the Scheme interest subsidy aggregating to ₹ 8,466 crore spread over 14 years is available for capital projects worth ₹ 25000 crore approved by the Steering Committee during the Financial Year 2012-13 and 2013-14. NEF does not cover the works undertaken under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and Restructured Accelerated Power Development and Reforms Programme (R-APDRP) now subsumed under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) respectively.

- (c) State/Discoms-wise details of ₹ 26,406/- crore loan approved for coverage under NEF, year-wise loan released by lenders are given in Statement-I (See below). Details of interest subsidy approved by the NEF Steering Committee and disbursed during March-2015 to eligible discoms are given in Statement-II (See below).
- (d) The pre-conditions for eligibility under NEF are reform measures taken by the States, and the amount of interest subsidy is linked to the progress achieved in reforms linked parameters. The pre-condition for eligibility are, Operationalization of State Electricity Regulatory Commission, Formulation of business plan for turnaround of utilities, Reorganization of State Electricity Boards (SEBs), Release of subsidy by State Government to DISCOMs, Submission of audited annual accounts and timely filing of tariff petition. Further, the eligible DISCOMs shall be scored against reduction in AT&C Losses, reduction in revenue gap [Average Cost of Supply (ACS)]-Average Revenue Realized on subsidy received basis and Return on equity and Multi-year tariff (MYT). Accordingly, pre-eligible Discoms would be eligible for reimbursement of interest subsidy only on securing the minimum score against the eligibility parameters based on evaluation by independent evaluators and Nodal Agency (REC) as per NEF guidelines.

Statement-I

Details of loan approved and disbursement made against NEF projects up to March, 2015

Sl.No	State Name	Utility Name No. of Project	Total Loan	Loan Disbursement*				
			Project	Amount Eligible Under NEF	During FY: 2012- 2013	During FY: 2013- 2014	During FY: 2014- 2015	Cumulative up to 31.03.2015
1	2	3	4	5	6	7	8	9
1. Andhra Pradesh	Andhra Pradesh	Andhra Pradesh Eastern Power Distribution Company Ltd.	3	143.57	-	14.01	8.29	22.30
		Andhra Pradesh Southern Power Distribution Company Ltd.	118	2,098.91	65.81	551.42	711.88	1329.11
2.	Chhattisgarh	Chhattisgarh State Power Distribution Company Ltd.	6	406.37	-	-	66.18	66.18
3.	Delhi	Tata Power Delhi Distribution Company Ltd.	1	60.00	-	-	-	-
4.	Gujarat	Madhya Gujarat Vij Company Ltd.	1	83.00		-	-	-
5. I	Haryana	Dakshin Haryana Bijli Vitran Nigam	34	414.12	-	28.82	45.86	74.68
		Uttar Haryana Bijli Vitran Nigam	53	714.53	3.80	93.77	168.02	265.59

1	2	3	4	5	6	7	8	9
6.	Himachal Pradesh	Himachal Pradesh Electricity Board	68	410.62	37.20	39.57	77.10	153.87
7.	Karnataka	Bangalore Electricity Supply Company Ltd.	119	2,564.05	-	-	645.55	645.55
		Chamundeshwari Electricity Supply Company Ltd.	15	451.70	-	64.39	185.37	249.76
		Hubli Electricity Supply Co. Ltd.	25	914.27	-	48.62	38.91	87.53
		Mangalore Electricity Supply Company Limited	2	89.66	-	13.26	21.56	34.82
8.	Madhya Pradesh	MP Madhya Kshetriya Vidyut Vitran Company Ltd.	1	84.30	25.29	34.81	-	60.10
		MP Poorv Kshetra Vidyut Vitran Company Limited.	2	196.53	-	45.72	48.65	94.37
9.	Maharashtra	Brihan-Mumbai Electric Supply and Transport	11	405.19		-	-	-
		Maharashtra State Electricity Distribution Co. Ltd.	243	7,534.98	181.41	303.39	523.26	1008.05
10.	Punjab	Punjab State Power Corporation Ltd.	25	1,035.84	-	204.64	125.61	330.25

198 Written Answers to

[RAJYA SABHA]

Unstarred Questions

[11 May, 2015]

11.	Rajasthan	Ajmer Vidyut Vitran Nigam Ltd.	19	578.34	-	79.30	220.74	300.04
		Jodhpur Vidyut Vitran Nigam Ltd.	21	923.04	-	247.67	378.66	626.33
		Jaipur Vidyut Vitran Nigam Ltd.	19	652.97	-	149.84	293.98	443.82
12.	Tamil Nadu	Tamil Nadu Generation and Distribution Corporation Ltd.	54	1,340.27	-	124.64	306.08	430.72
13.	Telangana	Telangana State Southern Power Distribution Company Ltd.	89	696.19	-	86.91	351.97	438.88
		Telangana State Northern Power Distribution Company Ltd.	51	2,354.90	-	-	-	-
14.	Uttarakhand	Uttarakhand Power Corporation Ltd.	11	371.61	33.12	18.96	207.89	259.97
15.	West Bengal	West Bengal State Electricity Distribution Co. Ltd.	18	1,881.81	. <del>-</del>	-	433.74	433.74
		Total	1009	26,406.77	346.63	2,149.74	4,859.29	7355.66

<sup>\*</sup> Loans disbursed by Financial Institutions

Statement-II

Details of Interest Subsidy Approved for Release under NEF

(₹ in lakh)

Interest Subsidy for:	Interest Subsidy	Amount	Balance
FY 2012-13	Amount as	Disbursed	to be
	approved	under FY	disbursed
	by Steering	2014-15	under FY
	Committee in 6th	budget	2015-16
	Meeting		budget
Name of UTILITY	<u> </u>		
UPCL (Uttarakhand)	3.82	3.82	
MPMKVVCL (Madhya Pradesh)	3.33	3.33	
UHBVNL (Haryana)	0.32	0.32	
Sub-Total	7.47	7.47	0
Interest Subsidy for : FY 2013-14			
MPPoKVVCL (Madhya Pradesh)	74.82	18.49	56.33
JdVVNL (Rajasthan)	227.18	16.39	210.79
UPCL (Uttarakhand)	263.26	30.81	232.45
UHBVNL (Haryana)	178.59	26.84	151.75
Sub-Total	743.85	92.53	651.32
Grand Total	751.32	100	651.32

## Central help to address power crisis

- 1633. KUMARI SELJA: Will the Minister of POWER be pleased to state:
- (a) whether the Ministry has received any representations from the State Governments for Centre's intervention and help to guard from possible power crisis during the ensuing summer;
  - (b) if so, the details thereof; and
  - (c) the response of Government to such requests?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) Electricity is a concurrent subject. Supply and distribution of electricity to various consumers in a State/UT is within the purview of the respective State Government/State Power Utility. The Government of India only supplements